

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 23/2016

IN THE MATTER OF:

MC Sharma Associates Consultants Pvt Ltd.Petitioner

SECTION : UNDER SECTION 391-394

Order delivered on 20.11.2017

Coram:

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

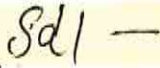
Deepa Krishan
Hon'ble Member (T)

For the Petitioner(s): Mr. Shivangshu Naval & Mr. Shwelank Sailakwal,
Advocates

For the Respondent(s): Mr. Nawal Kishore Jha, Senior Panel Counsel for
UOI/ROC Jaipur

ORDER

An application complying with the order dated 23.08.2017 has been filed and a copy thereof has been furnished to the learned Senior Panel Counsel for Union of India/ROC, Jaipur. A request has been made for verification of the auditor's certificate (Annexure P/1) attached with the application. Let the matter be listed on 27.11.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(DEEPA KRISHAN)
(MEMBER TECHNICAL)

20.11.2017
Vineet